



Honourable Shri Justice M. S. Sanklecha

B.com. (Hon.), LL.B.

2012

Born on 12th December, 1957. Graduated in Law from the University of Bombay and commenced practise at Bombay High Court in October, 1981. Practised in the field of Constitutional and Taxation Law matters particularly Customs, Excise and Service Tax matters before the High Court and Supreme Court. Appointed as Panel Counsel for Union of India since 1989 and senior counsel for Union of India from 1988 up to 2005. Appointed as Additional Judge of Bombay High Court on 23rd January, 2012.

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